reported that there were about 1071 unautorised colonies in existence in Delhi as on 31.3.1993. The Union Government has already agreed, in principle, for regularisation of those unauthorised colonies which have come up in Delhi upto 31.3.1993 and which conforms to the guidelines formulated for the purpose.

- (c) No, Sir.
- (d) Does not arise in view of reply to (c) above.

## Depletion of water bodies in NCT of Delhi

1984. SHRI AMAR SINGH: SHRI ABU ASIM AZMI:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that water reservoirs in the National Capital Territory of Delhi has been depleting almost every year rapidly;
  - (b) if so, the details thereof during the last three years; and
- (C)the steps Government have taken to arrest the depletion in the water level during that period and with what result?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) to (c) The information is being collected and will be laid on the Table of the House.

## Conversion of properties from leasehold to Freehold

1985. SHRI R.K. ANAND: SHRI SANTOSH BAGRODIA:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that DDA had opened a conversion scheme with revised rates for making residential properties from leasehold to freehold in March/April, 2002;
  - (b) if so, whether people owning plot/homes/flats in areas under the L and DO have been deprived of this right;